

compose.kerala.gov.in  
egazette.kerala.gov.in  
printing.kerala.gov.in



Regn.No. KERBIL/2012/45073  
dated 2012-09-05 with RNI  
Reg No.KL/TV(N)/634/2021-2023

കേരള സർക്കാർ  
GOVERNMENT OF KERALA

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

ചൊവ്വ, 2022 ഫെബ്രുവരി 15  
Tuesday, 15th February 2022

1197 കുംഭം 3  
3rd Kumbham 1197

1943 മാഘം 26  
26th Magha 1943

വാല്യം 11  
Vol. XI

നമ്പർ } 7  
No. }

Part III

## Commissionerate of Land Revenue

©  
കേരള സർക്കാർ  
GOVERNMENT OF KERALA  
2022



## തിരുത്തൽ പരസ്യം

ബി2/15099/2021

2022 ഫെബ്രുവരി 07

07/12/2021 തീയതിയിലെ കേരള ഗസറ്റ് 48 ൽ കമ്മീഷണറേറ്റ് ഓഫ് ലാന്റ് റവന്യൂ വിഭാഗത്തിൽ പേജ് നമ്പർ 16417 ആയി പ്രസിദ്ധപ്പെടുത്തിയ പരസ്യത്തിൽ കാഞ്ഞങ്ങാട് വില്ലേജ് എന്നത് ഹോസ്ദുർഗ്ഗ് വില്ലേജ് എന്നും പരേതയായ ദൈനബി ഇ എൽ എന്നവരുടെ മരണ തീയതി 03/05/2021 എന്നത് 30/05/2021 എന്നും തിരുത്തി വായിക്കേണ്ടതാണ്.

(ഒപ്പ്)

തഹസിൽദാർ,ഹോസ്ദുർഗ്ഗ്

## തിരുത്തൽ പരസ്യം

ബി2/19614/2021

2022 ഫെബ്രുവരി 07

25/01/2022 തീയതിയിലെ കേരള ഗസറ്റ് 4 ൽ കമ്മീഷണറേറ്റ് ഓഫ് ലാന്റ് റവന്യൂ വിഭാഗത്തിൽ പേജ് നമ്പർ 3968 ആയി പ്രസിദ്ധപ്പെടുത്തിയ പരസ്യത്തിൽ അവകാശികളുടെ പട്ടികയിൽ ക്രമ നമ്പർ 2 ൽ യമുന വി -മകൻ എന്നത് യമുന വി -മകൾ എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

(ഒപ്പ്)

തഹസിൽദാർ,ഹോസ്ദുർഗ്ഗ്



## Kasaragod District

## Hosdurg Taluk

## NOTICE

No: B2-17433/2020

08-02-2022

Notice is hereby given to all to whom it may be concern that Preethi K G,W/o(L)Santhosh V G,Vattapparambil House,Arayi Karthika,Kanhangad South P O , Kanhangad Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Santhosh V G S/o(L) Gangadharan,Vattapparambil House,Arayi Karthika,Kanhangad South P O,Kanhangad who expired on 28-01-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Santhosh V G. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Preethi K G	Wife	46
2	Sangeeth V S	Son	27
3	Sanjeev V S	Son	23

No: B2-14250/2021

08-02-2022

Notice is hereby given to all to whom it may be concern that Raghu N V S/o(L) P Raghavan,Nittadukkam Veedu,Kakkat,Madikai Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late P Raghavan S/o(L) Kannan,Nittadukkam Veedu,Kakkat,Mekkatt P O,Madikai who expired on 19-12-2007 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P Raghavan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Leela N	Daughter	47
2	Raghu N V	Son	44



No: B2-19683/2021

08-02-2022

Notice is hereby given to all to whom it may be concern that B Chandra Shekar S/o(L)Devappayya,#23-6-457/1 Mangaladevi Temple Road,Mangalore Thota,Mangalore,Dakshina Kannada,Karnataka,575001,has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late B Devappayya S/o(L) Ramayya,Kamala Nivas,Trikkannad,Bekal P O,671318,Kottikulam who expired on 06-10-1979 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late B Devappayya. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	B Chandra Shekar	Son	75
2	Ramani B P	Daughter in law	83
3	Amitha Sadashiva Rao	Grand Daughter	57
4	Ajith Kumar B	Grand Son	55
5	K Ashok Kumar	Grand Son	69
6	K Anil Kumar	Grand Son	67
7	Surya Kumari K	Grand Daughter	68
8	Geetha Kumari K	Grand Daughter	64
9	Sunitha	Grand Daughter	61
10	Renuka K S	Grand Daughter	59
11	Mamatha Suresh	Grand Daughter	55
12	B Vilasini Rao	Daughter in law	74
13	Jnanesh Bekal	Grand Son	53
14	Rajesha B	Grand Son	50
15	Reshma B	Grand Daughter	44

No: B2-20445/2021

08-02-2022

Notice is hereby given to all to whom it may be concern that Balamani P D/o(L) Maniyamma K P,Kolathinkal House,Poochakkad,Keekanam P O,Pallikkara Village,Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Maniyamma K P W/o(L) Kunhiraman K,Kolathinkal House,Poochakkad,KeekanamP O,Pallikkara who expired on 11-12-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Maniyamma K P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the



date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Leela	Daughter	64
2	Karthyayani	Daughter	51
3	Balamani P	Daughter	49
4	Premakumari P	Daughter	46
5	Zubaida	Daughter	44

No: B2-20448/2021

08-02-2022

Notice is hereby given to all to whom it may be concern that Beefathima W/o(L) Kunhabdulla P,Parayanganam,Movval P O,Pallikkara Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Kunhabdulla P S/o(L) Amu,Parayanganam,Movval P O,Pallikkara who expired on 07-08-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kunhabdulla P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Beefathima	Wife	58
2	Raseena	Daughter	35
3	Kamarunnisa	Daughter	34
4	Mohammed Kunhi P A	Son	28
5	Rabiyathul Adawyya P	Daughter	26
6	Khadeeja	Daughter	23
7	Aboobacker P	Son	21

No: B2-20449/2021

08-02-2022

Notice is hereby given to all to whom it may be concern that Sujith K ,S/o(L)Krishnan K, Kanhiravayal House,Nellikkat,Balla,Balla Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Krishnan K S/o(L) Kunhiraman, Kanhiravayal House,Nellikkat,Balla, who expired on 03-05-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Krishnan K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of th



e below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Radha T	Wife	60
2	Sunil Kumar K	Son	39
3	Sujith K	Son	38
4	Suresh K	Son	35
5	Chirutha K	Mother	86

No: B2-20451/2021

08-02-2022

Notice is hereby given to all to whom it may be concern that Nisha B R D/o(L) Ramdas B,Ramdas Nilayam,BallaKadappuram,Kanhangad,Balla Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Ramdas B S/o(L) Raghavan B,Ramdas Nilayam,BallaKadappuram,Kanhangad,Balla who expired on 28-03-1997 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ramdas B. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Reena B	Daughter	45
2	Nisha B R	Daughter	41
3	Suneshan P	Son	40
4	Mureshan B R	Son	39

No: B2-67/2022

08-02-2022

Notice is hereby given to all to whom it may be concern that Lakshmi K P, W/o(L) Gopalan A,Pulikodan Veedu,Thotty P O,Keekan,Pallikkara Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Gopalan A S/o(L) Appayya,Pulikodan Veedu,Thotty P O,Keekan,Pallikkara who expired on 28-06-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Gopalan A. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the e below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate



should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Lakshmi K P	Wife	57
2	Sindhu K P	Daughter	44
3	Santhosh K A	Son	42
4	Shyla K P	Daughter	39
5	Sajitha K P	Daughter	36

No: B2-68/2022

08-02-2022

Notice is hereby given to all to whom it may be concern that P Narayani W/o(L) Koran P,Pallipuzha House,Keekkan,Bekal Fort P O,, Pallikkara Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Koran P S/o(L) Appukkan,Pallipuzha House,Keekkan,Bekal Fort P O who expired on 16-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Koran P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Narayani P	Wife	73
2	Raghavan P	Son	53
3	Rugmini	Daughter	49
4	Ravi P	Son	47
5	Pushpa P	Daughter	44
6	Chandravathi P	Daughter	42
7	Indira P	Daughter	40
8	Radha P	Daughter	38
9	Rajesh P	Son	36



## Kasaragod District

### Hosdurg Taluk

#### NOTICE

No: B2-71/2022

08-02-2022

Notice is hereby given to all to whom it may be concern that Janaki V, W/o(L) Kannan,Vellacheri,Achikanam P O,Ambalathara Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late V Kannan S/o(L) Koran,Vellacheri,Achikanam P O,Ambalathara who expired on 09-05-2012 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late V Kannan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

#### SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Janaki V	Wife	59
2	Rajesh V	Son	41
3	Radhika V	Daughter	38

No: B2-1846/2022

08-02-2022

Notice is hereby given to all to whom it may be concern that Krishnan.C, S/o(L)M Kanna Poduval,Vadakke Valappil House,Ballath,ChemMattamvayal,Balla P O,Balla Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late M Kanna Poduval, S/o(L) V Ambu Poduval,Vadakke Valappil House,Ballath,ChemMattamvayal,Balla P O, who expired on 07-02-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M Kanna Poduval. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

#### SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Krishnan.C	Son	56
2	Narayanan P	Son	54





No: B2-21125/2021

09-02-2022

Notice is hereby given to all to whom it may be concern that Kuthirummal Kunhambu S/o(L) Kuthirummal Kannan,Kuthirummal Cherichal,Kandathil Veedu,Padinharekkara,Manikoth,Ajanur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Korumbi D/o(L)Kannan,,Kuthirummal Cherichal,Manikoth,Ajanur P O, who expired on 26-06-2012 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Korumbi. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Narayani	Daughter	74
2	Kuthirummal Kunhambu	Son	67
3	Sumathi	Daughter	65
4	Santha K	Daughter	60
5	Vijayan K	Son	56
6	Mohanan K	Son	54
7	Vasanthi K	Daughter	50
8	Syamala K	Daughter	45

No: B2-21124/2021

09-02-2022

Notice is hereby given to all to whom it may be concern that Kuthirummal Kunhambu S/o(L) Kuthirummal Kannan,Kuthirummal Cherichal,Kandathil Veedu,Padinharekkara,Manikoth,Ajanur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Kannan K S/o(L) Kannan,Kuthirummal Cherichal,Kandathil Veedu,Padinharekkara,Manikoth,Ajanur who expired on 05-03-2000 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kannan K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Narayani	Daughter	74



2	Kuthirummal Kunhambu	Son	67
3	Sumathi	Daughter	65
4	Santha K	Daughter	60
5	Vijayan K	Son	56
6	Mohanan K	Son	54
7	Vasanthi K	Daughter	50
8	Syamala K	Daughter	45

No: B2-20452/2021

09-02-2022

Notice is hereby given to all to whom it may be concern that Anantha Ravu H R S/o(L) Ramappa H,Near Pradeep House,Devan Road,Kottachery,Kanhangad, Balla Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Ramappa H S/o(L) Chennayya,Near Pradeep House,Devan Road,Kottachery,Kanhangad, Balla who expired on 12-12-1991 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ramappa H. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Anantha Ravu H R	Son	73
2	Meera Prakash Nath	Daughter	70
3	Meenakshi (W/o deceased son Vasantha Rao)	Daughter in law	80
4	Sathya Narayana H R(S/o deceased son Vasantha Rao)	Grand Son	56
5	Lakshmi Narayana H V (S/o deceased son Vasantha Rao)	Grand Son	53
6	Usha (D/o deceased son Vasantha Rao)	Grand Daughter	47

No: B2-20737/2021

09-02-2022

Notice is hereby given to all to whom it may be concern that Fathima Aboobacker W/o(L) Aboobacker P,Darunnajath House,Balla Kadappuram,Kanhangad P O,Balla Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Aboobacker P S/o(L) Mammu,Darunnajath House,Balla Kadappuram,Kanhangad P O,Balla who expired on 12-03-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Aboobacker P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Fathima Aboobacker	Wife	60
2	Badarul Muneer	Son	40
3	Desthakeer P	Son	37
4	Nafeesath Misiriya P	Daughter	32
5	Thajudheen P	Son	30
6	Nizamudheen P	Son	30
7	Shahana Mumthaz	Daughter	23

No: B2-20740/2021

09-02-2022

Notice is hereby given to all to whom it may be concern that A Chandukunhi, S/o(L) B Kunhambu, Madikkal House, Haripuram P O, Pullur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Kammadathu A W/o(L) Bayakkodan Kunhambu, Madikkal House, Haripuram P O, Pullur who expired on 29-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kammadathu A. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	A Chandukunhi	Son	64
2	Venu A	Son	60
3	Rajan A	Son	55

No: B2-20742/2021

09-02-2022

Notice is hereby given to all to whom it may be concern that Prakashan A S/o(L) V Kunhiraman Nair, Kumbala House, Kattippara, Pullur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Kunhiraman Nair.V S/o(L) Kunhambu, Saradalayam, Kumbala, Pullur P O, who expired on 09-03-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kunhiraman Nair.V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sreedharan A	Son	51
2	Prakashan A	Son	42
3	Pavithran A	Son	40

No: B2-20746/2021

09-02-2022

Notice is hereby given to all to whom it may be concern that Ajitha Kumari K D/o(L) Sarojini K,Kolathumgal House,Pariyaram, Uduma P O,, Uduma Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Sarojini K W/o(L) Vellungan,Kolathumgal House,Pariyaram Uduma P O, who expired on 06-11-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sarojini K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Baby K	Daughter	61
2	Ajitha Kumari K	Daughter	50
3	Anithakumari K	Daughter	50



## Kasaragod District

## Hosdurg Taluk

## NOTICE

No: B2-20748/2021

09-02-2022

Notice is hereby given to all to whom it may be concern that Beefathima W/o(L) Ebrahim Kadappuram, Kadappuram House,Koppal ,Uduma P O,, Uduma Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Ebrahim Kadappuram S/o(L) Abdul Rahiman,Kadappuram House,Koppal ,Uduma P O, who expired on 26-03-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ebrahim Kadappuram. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Beefathima	Wife	61
2	Mohammed Ashraf Ebrahim	Son	45
3	Mohamed Sajid Echappu	Son	36
4	Echappu Mohammed Irshad	Son	32

No: B2-20754/2021

09-02-2022

Notice is hereby given to all to whom it may be concern that Nisar K S/o(L) Kunhassiya K,Darul Ishq,Aviyil,Kanhangad P O, Hosdurg Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Kunhassiya K W/o(L) Muhammed kunhi T,Darul Ishq,Aviyil,Kanhangad P O,Hosdurg who expired on 15-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kunhassiya K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sereena K	Daughter	39



2	Nisar K	Son	37
3	Anees K	Son	36

No: B2-73/2022

09-02-2022

Notice is hereby given to all to whom it may be concern that Madhavi N K D/o(L) Chiruthakunhi, Vaishnavi Nilayam, Nhanikkadavu, Padannakkad, Kanhangad Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Chiruthakunhi W/o(L) Appakunhi, Nhanikkadavu House, Ozhinhalappu, Kanhangad, who expired on 13-12-2009 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Chiruthakunhi. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Shyamala N	Daughter	57
2	Narayanan N K	Son	54
3	Thankamani N K	Daughter	51
4	Rohini K	Daughter	49
5	Madhavi N K	Daughter	48

No: B2-74/2022

09-02-2022

Notice is hereby given to all to whom it may be concern that Subaida K P D/o(L) Kareem, Pattillath Veedu, Punjavi, Ozhinhalappu, Kanhangad Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Dainabi K P W/o(L) Kareem, Pattillath Veedu, Punjavi, Ozhinhalappu, Kanhangad who expired on 24-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Dainabi K P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Subaida K P	Daughter	46
2	Sefeena K P	Daughter	32
3	Sabana K P	Daughter	30



No: B2-20760/2021

10-02-2022

Notice is hereby given to all to whom it may be concern that S Ananth,S/o(L) Subbaih Pandian,Badariya Quarters,Beach Road,Avikkara,Balla Village,Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Subbaih Pandian S/o(L)Velu,Badariya Quarters,Beach Road,Avikkara, Balla who expired on 20-05-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Subbaih Pandian. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	S Pathirakali	Wife	47
2	S Ananth	Son	25
3	S Anitha	Daughter	19

No: B2-20761/2021

10-02-2022

Notice is hereby given to all to whom it may be concern that Manickam K, W/o(L) Narayanan K T,Kunhithotti House,Panayal PO, Panayal Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Narayanan K T S/o(L) Appa,Kunhithotti House,Panayal PO who expired on 15-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Narayanan K T. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Manickam K	Wife	66
2	Sureshan K T	Son	45
3	Ravikumar K T	Son	42
4	Santhosh K T	Son	38

No: B2-20762/2021

10-02-2022

Notice is hereby given to all to whom it may be concern that Ashokan A, S/o(L) Raghavan A,Puthiyavalappil



House, Thachangad, Panayal P O, Panayal Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Raghavan.A S/o(L) Karthambu, Puthiyavalappil House, Thachangad, Panayal P O who expired on 09-01-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Raghavan.A. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Karthyayani A	Wife	63
2	Chithralekha	Daughter	45
3	Ashokan A	Son	44
4	Pushpa A	Daughter	40
5	Ramya A	Daughter	34

No: B2-20809/2021

10-02-2022

Notice is hereby given to all to whom it may be concern that Lakshmi K V, W/o(L)Balan P,Lakshmi Nivas,Near Vellaipalam,Ram Nagar Road,Kanhangad P O,Balla Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Balan P S/o(L)Kottan,Lakshmi Nivas,Near Vellaipalam,Ram Nagar Road,Kanhangad P O, who expired on 09-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Balan P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Lakshmi K V	Wife	61
2	Sindhu Balan P	Daughter	43
3	Seema Balan P	Daughter	42
4	Sajith P	Son	41
5	Seena P	Daughter	38

No: B2-20909/2021

10-02-2022





Notice is hereby given to all to whom it may be concern that Ravi K M, S/o(L) Ambadi,Pothamkai Veedu,P O Erikkulam, Madikai Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Madhavi.P, D/o(L) Ambadi,Pothamkai Veedu,P O Erikkulam, Madikai who expired on 07-12-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Madhavi.P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kumaran P	Brother	60
2	Shyamala.P	Sister	58
3	Ravi K M	Brother	48



## Kasaragod District

### Hosdurg Taluk

#### NOTICE

No: B2-20910/2021

10-02-2022

Unni P Notice is hereby given to all to whom it may be concern that Unni P ,S/o Padmanabhan, Menikkottu Meethale Veedu, Menikkottu, Uppilikai P O, Pudukai Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Lalitha M V, W/o Unni P, Menikkottu Meethale Veedu, Menikkottu, Uppilikai P O who expired on 19-08-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Lalitha M V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

#### SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Unni P	Husband	57
2	Lavanya M V	Daughter	27
3	Sharanya M V	Daughter	23

No: B2-21115/2021

10-02-2022

Notice is hereby given to all to whom it may be concern that Lakshmi B, W/o(L) Narayanan K, Kanathingal House, Ayampara, Periya P O, Periya Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Narayanan.K S/o(L) Malingan, Kanathingal House, Ayampara, Periya P O, who expired on 13-05-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Narayanan.K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

#### SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Lakshmi B	Wife	74
2	Yasoda B	Daughter	47



3	Santha V	Daughter	46
4	Radhakrishnan	Son	45
5	Kanaka B	Daughter	42
6	Ravi B	Son	40
7	Mukesh B	Son	36

No: B2-21116/2021

10-02-2022

Notice is hereby given to all to whom it may be concern that M V Suma, W/o(L) T Krishnan, Thayath House, Periya P O, Periya Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late T Krishnan, S/o(L) Alami, Thayath House, Periya P O, who expired on 27-06-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late T Krishnan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	M V Suma	Wife	56
2	Sajil Krishnan T	Son	26
3	Sachin Krishnan T	Son	25

No: B2-21117/2021

10-02-2022

Notice is hereby given to all to whom it may be concern that Nisha K, W/o Kunhiraman P V, Balikkalam House, Kalliot, Kanhiradukkam P O, Periya Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Madhavi K, W/o(L) Narayanan K, Balikkalam House, Kalliot, Kanhiradukkam P O who expired on 30-07-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Madhavi K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Nisha K	Daughter	38



No: B2-21127/2021

10-02-2022

Notice is hereby given to all to whom it may be concern that Muthani V V, W/o(L) Ramachandran T K,Ittammal Veedu,Kolavayal P O, Ajanur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Ramachandran T K S/o(L) Koran,Ittammal Veedu,Kolavayal P O who expired on 27-08-2013 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ramachandran T K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Muthani V V	Wife	57
2	Mani V V	Son	38
3	Mahesh Kandathil	Son	35

No: B2-75/2022

10-02-2022

Notice is hereby given to all to whom it may be concern that Santha T V,W/o(L) Ramachandran K,Padnekkad,Kanhangad,Kanhangad Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Ramachandran K S/o Ambu Panikkar,Padnekkad,Kanhangad, who expired on 21-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ramachandran K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Santha T V	Wife	64
2	Shiji T V	Daughter	41
3	Shijith Kumar T V	Son	39
4	Shibi Kumar T V	Son	37

No: B2-81/2022

10-02-2022

Notice is hereby given to all to whom it may be concern that Muneer K, S/o(L)K Abdul Rahman,Muneer Villa,



Mukkood,Chithari,Chithari Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late K Abdul Rahman, S/o(L) Aboobacker K,Muneer Villa, Mukkood,Chithari, who expired on 21-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K Abdul Rahman . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Asya	Wife	61
2	Muneer K	Son	41
3	Sameer K K	Son	36
4	Nisar K K	Son	36
5	Beefathima	Daughter	32
6	Mansoor K	Son	28

No: B2-21276/2021

11-02-2022

Notice is hereby given to all to whom it may be concern that Kamalakshi K, W/o(L) Velayudhan V V,Kamalalayam,Kuttianthol House,Uppilikai P O, Pudukai Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Velayudhan V V S/o(L) Kunhambu Marar P V, Kamalalayam,Kuttianthol House,Uppilikai P O who expired on 07-04-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Velayudhan V V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kamalakshi K	Wife	68

No: B2-21280/2021

11-02-2022

Notice is hereby given to all to whom it may be concern that Suresh Kumar N, S/o(L) N Madhavi Amma,Nelliyodan House,Pulikkal,Haripuram P O,Pullur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late N Madhavi Amma, D/o(L) Chathu Nair,Nelliyodan House,Pulikkal,Haripuram P O, Pullur who expired on 18-11-2020 and that it has been reported to this office that the persons



named in the scheduled below are the legal heirs of the said late N Madhavi Amma. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sarojini N	Daughter	65
2	Unnikrishnan N	Son	63
3	Suresh Kumar N	Son	48



## Kasaragod District

## Hosdurg Taluk

## NOTICE

No: B2-21312/2021

11-02-2022

Notice is hereby given to all to whom it may be concern that Padmini Kunnummal, W/o(L) M K Achuthan, Vineetha Nivas, Nambiarkkal Road, Padannakkad, Kanhangad Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late M K Achuthan, S/o(L) V V Kunhikannan, Vineetha Nivas, Nambiarkkal Road, Padannakkad, Kanhangad who expired on 20-05-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M K Achuthan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Padmini Kunnummal	Wife	64
2	Vinod Kumar M K	Son	47
3	Pramod Kumar M K	Son	44
4	Vineetha M K	Daughter	42

No: B2-21314/2021

11-02-2022

Notice is hereby given to all to whom it may be concern that Meenakshi Amma M, W/o(L) A Kunhikannan Nair, Arattukadavu House, Arattukadavu, Bare Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late A Kunhikannan Nair, S/o(L) Kunhambu Nair, Arattukadavu House, Arattukadavu, Bare who expired on 05-03-2000 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late A Kunhikannan Nair. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
-------	-------------------------	--------------------------------	-----



1	Meenakshi Amma M	Wife	69
2	Kasthuri M	Daughter	51
3	Balakrishnan Nair M	Son	49
4	Radha M	Daughter	47
5	Geetha M	Daughter	43
6	Preethi M	Daughter	41

No: B2-21316/2021

11-02-2022

Notice is hereby given to all to whom it may be concern that Sumathi M, D/o(L) Sudhakaran K, Sumathi Nivas, Theerthamkara, Padannakkad, Kanhangad Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Sudhakaran K, S/o(L) Chanthan, Sumathi Nivas, Theerthamkara, Padannakkad, Kanhangad who expired on 01-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sudhakaran K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Janaki M	Wife	65
2	Sumathi M	Daughter	48
3	Sujatha M	Daughter	46
4	Seema M	Daughter	41
5	Jisha M	Daughter	38

No: B2-21318/2021

11-02-2022

Notice is hereby given to all to whom it may be concern that Babu M K S/o(L) Kunhikannan, Mangath House, Nambiarkal Road, Padannakkad, Kanhangad Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Chemmarathi Vazhavalappil W/o(L) Kunhikannan, Mangath House, Nambiarkal Road, Padannakkad, Kanhangad who expired on 09-04-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Chemmarathi Vazhavalappil. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE





Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Santha M K	Daughter	69
2	Valsala M K	Daughter	61
3	Savithri M K	Daughter	59
4	Raveendran M.K	Son	56
5	M K Balamani	Daughter	55
6	Lalitha	Daughter	54
7	Babu M K	Son	52
8	Dineshan M K	Son	50
9	Raji M K (D/o deceased daughter Radha)	Grand Daughter	36
10	Vinod Kumar M K (S/o deceased son Achuthan )	Grand Son	47
11	Pramod Kumar M K (S/o deceased son Achuthan )	Grand Son	44
12	Vineetha M K (D/o deceased son Achuthan )	Grand Daughter	42

No: B2-21319/2021

11-02-2022

Notice is hereby given to all to whom it may be concern that Shamsudeen M, S/o(L) Aboobacker,Kallai House,Theerthamkara,Padannakkad P O,Kanhangad Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Aboobacker, S/o(L) Mohammed,Kallai House,Theerthamkara,Padannakkad P O,Kanhangad who expired on 08-09-2004 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Aboobacker. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sainaba M	Wife	76
2	Mohammed Ashraf M	Son	62
3	Sakkina M	Daughter	59
4	Shamsudeen M	Son	54
5	Abdul Rasheed M	Son	52
6	Maimoonath M	Daughter	47
7	Abdul Shareef M	Son	46
8	Zuhara M	Daughter	44
9	Abdul Gafoor M	Son	43
10	Abdul Latheef M	Son	42
11	Jaleel M	Son	40
12	Raseena M	Daughter	39



13	Sajudeen M	Son	36
14	Rahiyath M	Daughter	35
15	Muhammed Zuhail M	Son	32

No: B2-21321/2021

11-02-2022

Notice is hereby given to all to whom it may be concern that Shobhana K, D/o(L) Lakshmi, Karuvachery Veedu, Kovval Store, Kanhangad South, Kanhangad Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Lakshmi, W/o(L) Kumaran, Karuvachery Veedu, Kovval Store, Kanhangad South, Kanhangad who expired on 01-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Lakshmi. that it is proposed to issue a legal heirship certificate according to this to the applicant. Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar, Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Shobhana K	Daughter	53

No: B2-21323/2021

11-02-2022

Notice is hereby given to all to whom it may be concern that Naseema M, W/o(L) Mohammed Kunhi L, Naima Manzil, Padannakkad, Kanhangad Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Mohammed Kunhi L S/o(L) C H Abdulla, Sajida Manzil, Padannakkad P O, Kanhangad who expired on 14-10-2010 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Mohammed Kunhi L. that it is proposed to issue a legal heirship certificate according to this to the applicant. Naseema M (Mother) Minor(s) is/are under the protection of Sl.No 2 in the below list. Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar, Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Pathunhi L	Mother	69
2	Naseema M	Wife	43
3	Naima Layinakillath	Daughter	24
4	Nisamudheen L	Son	22
5	Fathimath Nisa M	Daughter	15



No: B2-21324/2021

11-02-2022

Notice is hereby given to all to whom it may be concern that Gireeshan T V, S/o(L) Raman T V, Thonath Valappu, Krishnappillai Nagar, Padannakkad, Kanhangad Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Raman T V, S/o(L) Kannan, Thonath Valappu, Krishnappillai Nagar, Padannakkad, Kanhangad who expired on 03-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Raman T V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	T Kalyani	Wife	68
2	Sathyan T	Son	50
3	Suneethi P P	Daughter	48
4	Chithra T V	Daughter	45
5	Gireeshan T V	Son	43
6	Sureshan T V	Son	42

No: B2-21327/2021

11-02-2022

Notice is hereby given to all to whom it may be concern that Rajani Chandrababu, D/o(L) M V Karthyayani, Pallot House, Pallot, Ajanur P O, Ajanur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late M V Karthyayani, W/o(L) T Kunhikannan, Pallot House, Pallot, Ajanur P O, who expired on 07-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M V Karthyayani,. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Manjuladevi	Daughter	53
2	Rajani Chandrababu	Daughter	51
3	Jayachandran Pallot Kunhikannan	Son	48
4	Sreeja P K	Daughter	47





## Kasaragod District

## Hosdurg Taluk

## NOTICE

No: B2-21328/2021

11-02-2022

Notice is hereby given to all to whom it may be concern that Bhaskaran K V, S/o Kunhiraman V V,Ram Nagar, Anandasram,Ajanur, Ajanur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late A Bharathi,W/o Bhaskaran K V,Ram Nagar,Anandasram,Ajanur who expired on 22-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late A Bharathi. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Bhaskaran K V	Husband	66
2	Bhavitha K V	Daughter	36
3	Bhavana K V	Daughter	34

No: B2-85/2022

11-02-2022

Notice is hereby given to all to whom it may be concern that Ravi A V,S/o(L) V Gopalan,Allamkott House,Ravaneshwaram P O,Chithari Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Gopalan V,S/o(L) Kannan,Allamkott House,Ravaneshwaram P O,Chithari who expired on 08-02-2005 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Gopalan V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kamalakshi A V	Daughter	65
2	Damodharan A V	Son	61



3	Leela A V	Daughter	59
4	Ravi A V	Son	57
5	Rema A V	Daughter	53

No: B2-86/2022

11-02-2022

Notice is hereby given to all to whom it may be concern that Ravi A V, S/o(L) V Gopalan, Allamgod House, Ravaneshwaram P O, Chithari Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late V Mani, W/o(L) V Gopalan, Allamgod House, Ravaneshwaram P O, Chithari who expired on 22-08-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late V Mani. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kamalakshi K	Daughter	65
2	Damodharan A V	Son	61
3	Leela A V	Daughter	59
4	Ravi A V	Son	57
5	Rema A V	Daughter	53

No: B2-3672/2019

11-02-2022

Notice is hereby given to all to whom it may be concern that Bhargavi.K, W/o(L) Govindan K, Adukkathil House, Periya, Periya Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Govindan K, S/o(L) Raman Nair P V, Kundan House, Near Railway Station, P O Payangadi R S, Madayi Village, Payyannur Taluk, Kannur District who expired on 18-11-2011 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Govindan K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Bhargavi.K	Wife	64



2	Neethu Govind K	Daughter	31
3	Neethi K	Daughter	28

No: B2-22066/2021

13-02-2022

Notice is hereby given to all to whom it may be concern that Jayakumar K, S/o(L) P Madhavan Nair,Kattoor Veedu,Kodavalam,Pullur P O,Pullur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late P Madhavan Nair, S/o(L) K Kunhambu Nair,Kattoor Veedu,Kodavalam,Pullur P O, who expired on 17-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P Madhavan Nair. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Ambika K	Wife	59
2	Jayakumar K	Son	40
3	Rajani K	Daughter	38
4	Sreejamol K	Daughter	35

No: B2-1166/2022

13-02-2022

Notice is hereby given to all to whom it may be concern that Karichi,W/o(L) Narayanan P,Chandrapuram House,Panaya I P O,Panayal Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Narayanan P, S/o(L) Raman,Chandrapuram House,Panayal P O,who expired on 23-08-2004 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Narayanan P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Karichi	Wife	72
2	Gopika	Daughter	54
3	Santha T	Daughter	49
4	Janaki T V	Daughter	45



5	Ashokan T V	Son	45
6	Sumathi T V	Daughter	40
7	Satheesh Kumar Y	Son	38

No: B2-1321/2022

13-02-2022

Notice is hereby given to all to whom it may be concern that Kunhikannan P H, S/o(L) K Mundan,Thokkanam Motta House,Thokkanam Motta,Panayal,Panayal Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late K Mundan, S/o(L) Elumban,Thokkanam Motta House,Thokkanam who expired on 20-07-2001 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K Mundan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Elumpichi	Wife	70
2	Sarada P H	Daughter	53
3	Kunhikannan P H	Son	50
4	Chandran P M	Son	42
5	Raveendran P M	Son	41
6	Karthyayani P M	Daughter	40

No: B2-1350/2022

13-02-2022

Notice is hereby given to all to whom it may be concern that Gangadharan P, S/o(L) Pakkeeran H,Panamthodu Veedu,Ravaneshwaram P O,Chithari Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Pakkeeran H, S/o(L) Bedu,Panamthodu Veedu,Ravaneshwaram P O,Chithari who expired on 30-10-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Pakkeeran H. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kallyani H	Wife	70





2	Gangadharan P	Son	52
3	Meenakshi P	Daughter	47
4	Rajan P	Son	45
5	Rema C	Daughter	42
6	Karthyayani H	Daughter	39
7	Jyothi H	Daughter	37
8	Pushpa C	Daughter	35
9	Ranjini P	Daughter	32

No: B2-11470/2021

13-02-2022

Notice is hereby given to all to whom it may be concern that Nisha K,D/o(L) K Narayanan,Lakshmi Nagar,Near Sree Arayil Bhagavathi Temple,Kanhangad,Hosdurg Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late K Narayanan,S/o(L) V Krishnan,Kala Nilayam, Ashok Nagar,Kasaragod P O,671121 who expired on 06-04-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K Narayanan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	M Shanthakumari	Wife	65
2	Nisha K	Daughter	39
3	Rajeevi V	Mother	80



## Kasaragod District

## Hosdurg Taluk

## NOTICE

No: B2-21331/2021

13-02-2022

Notice is hereby given to all to whom it may be concern that Kunhabdulla Koolikkad, S/o(L) Fathima, South Chithari, Chithari Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Fathima W/o(L) Yousuf Haji, Fathima Mahal, South Chithari, Chithari P O who expired on 22-12-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Fathima. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Amina	Daughter	55
2	Muhammed Kunhi K	Son	54
3	Koolikkad Kunhi Ahammed	Son	52
4	Abdul Rahiman	Son	50
5	Kunhabdulla Koolikkad	Son	49
6	Ayisha K	Daughter	48

No: B2-21332/2021

13-02-2022

Notice is hereby given to all to whom it may be concern that Radhamani C V, D/o(L) K Krishnan, Chelakai House, Pallathingal, P O Ravaneshwaram, Chithari Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late K Krishnan, S/o(L) Ambu, Chelakai House, P O Ravaneshwaram who expired on 19-06-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K Krishnan . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
-------	-------------------------	--------------------------------	-----



1	Radhamani C V	Daughter	55
2	Shyamala C	Daughter	53
3	Gangadharan C	Son	50
4	Shakunthala C V	Daughter	48
5	Sujatha C V	Daughter	44

No: B2-21335/2021

13-02-2022

Notice is hereby given to all to whom it may be concern that Muhammed Ismail C K,S/o(L)Ahamed Y A,Mattummal House,Poyyakkara,Chithari,Chithari Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Ahamed Y A S/o(L) Yoosaf,Koolikkad House, Chithari, who expired on 16-03-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ahamed Y A. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hajara K(Mother) Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Hajara K	Wife	43
2	Mubasheera C K	Daughter	24
3	Munavira C K	Daughter	22
4	Muhammed Ismail C K	Son	20
5	Muhammed Ashfaq C K	Son	12

No: B2-21336/2021

13-02-2022

Notice is hereby given to all to whom it may be concern that Mattummal Basheer,S/o(L) M Kunhabdulla Haji,Mattummal House,V P Road Chithari,Chithari Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late M Kunhabdulla Haji S/o(L) Amu Haji,Mattummal House,V P Road, Chithari, who expired on 17-01-2000 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M Kunhabdulla Haji. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
-------	-------------------------	--------------------------------	-----



1	Rukhiya	Wife	77
2	Mattummal Mohammed	Son	64
3	Mattummal Basheer	Son	58
4	Moideen Kunhi	Son	56
5	Musthafa Mattummal	Son	53
6	Mattummal Pathukunhi	Daughter	49
7	Asharaf	Son	47
8	Anwar Mattummal	Son	43
9	Shamsuddin	Son	41
10	Soudha Abdul Hameed	Son	39

No: B2-21337/2021

13-02-2022

Notice is hereby given to all to whom it may be concern that Choyichi K, W /o Kottan,Kolavayal House, Chithari, Chithari Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Manu K, S/o Choyichi,K,,Kolavayal House,Chithari who expired on 30-06-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Manu K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the beloiw said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Choyichi K	Mother	74



## Kasaragod District

## Hosdurg Taluk

## NOTICE

No: B4/2344/2022

09-02-2022

Notice is hereby given to all to whom it may be concern that Chandran U K S/o(L) Janaki U K, Unukkoorkavil Veedu, Thadiyan Kovval, Udinur., Udinur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Janaki U K W/o(L) V V Ambu, Thadiyan Kovval, Udinur. who expired on 04-01-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Janaki U K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Chandran U K	Son	44

No: B4/2345/2022

09-02-2022

Notice is hereby given to all to whom it may be concern that Chandran U K S/o(L) Ambu V V, Thadiyan Kovval,Udinur ., Udinur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Ambu V V S/o(L) Kunhambu, Thadiyan Kovval,Udinur. who expired on 27-11-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ambu V V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Chandran U K	Son	44

No: B4/2343/2022

09-02-2022

Notice is hereby given to all to whom it may be concern that Narayani C V W/o (L)kalathil Kunhambu @K V Kunhambu,



iriyal House,Kayyur., Kayyur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before general in respect of the legal heirs of late Podikkalathil Kunhambu @K V Kunhambu S/o(L) AmbadiKunhi, iriyal House,Kayyur. who expired on 01-02-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Podikkalathil Kunhambu @K V Kunhambu. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Narayani C V	Wife	70
2	Rajagopalan T V	Son	50
3	Sujatha T V	Daughter	48

No: B4/2341/2022

09-02-2022

Notice is hereby given to all to whom it may be concern that Sulochana V W/o(L) Bhaskaran V V, Chandera, Maniyat., Pilicode Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Kinattapurayil Koran S/o(L) Chindan Komaram, Chandera Padinharekkara, Maniyat. who expired on 13-06-2004 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kinattapurayil Koran. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Santha Kumari V V	Daughter	66
2	Ratheesh Kumar	Grand Son	51
3	Pushpa V V	Grand Daughter	48
4	Pradeep Kumar	Grand Son	46
5	Sulochana V	Daughter in law	59
6	Siji Bhaskaran	Grand Daughter	40
7	Smitha Mol	Grand Daughter	38
8	Suraj Bhaskaran	Grand Son	33

No: B4/13364/2021

09-02-2022



Notice is hereby given to all to whom it may be concern that Mariyambi V K P D/o(L) Muhammed Kunhi T K P, Elambachi, South Trikaripur., South Trikkaripur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Muhammed Kunhi T K P S/o(L) Sulaiman Master. Elambachi, South Trikaripur. who expired on 04-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Muhammed Kunhi T K P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Haseena V K	Wife	48
2	Rukhiya Beegam V K P	Daughter	31
3	Sumayya Beegam V K P	Daughter	27
4	Mariyambi V K P	Daughter	25
5	Kunhabdulla T K P	Brother	60

No: B4/20059/2021

09-02-2022

Notice is hereby given to all to whom it may be concern that Karthyayani M V W/o Kunhikrishnan Nair, Meethale Veedu, Valiyapoyi, Kayyur., Kayyur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Raman Nair K Challuvakkode, Kayyur. who expired on 01-01-1990 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Raman Nair K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Karthyayani M V	Daughter	68
2	Kunhiraman M V	Son	66
3	Padmavathi M V	Daughter	61
4	M V Sreedharan	Son	57
5	Venu M V	Son	52
6	Prabhakaran M v	Son	51
7	Sarada K	Daughter in law	60
8	Babu K	Grand Son	40



9	Preetha K	Grand Daughter	37
---	-----------	----------------	----

No: B4/18183/2021

09-02-2022

Notice is hereby given to all to whom it may be concern that Damodaran K V S/o(L) Thoyayil Kannan, Mayyal , Kayyur.Kayyur Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Thoyayil Kannan S/o(L) Kariyan, Athootti, Cheemeni. who expired on 09-07-2007 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Thoyayil Kannan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kakkadavath Chittayi	Wife	91
2	Karthyayani K	Daughter	73
3	Damodaran K V	Son	66
4	Janardhanan K	Son	63
5	Chandramathi K	Daughter	61





## Kasaragod District

## Hosdurg Taluk

## NOTICE

No: B4/136/2022

09-02-2022

Notice is hereby given to all to whom it may be concern that Janaki P W/o Appu P, Padoli House,Choorikovval, Kodakkad., Kodakkad Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Padoli Manikkam W/o(L) Kannan, Chandra Padinharekkara, Maniyat who expired on 11-12-2007 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Padoli Manikkam. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Janaki P	Daughter	70
2	Lakshmi P	Daughter	67

No: B4/20466/2021

14-02-2022

Notice is hereby given to all to whom it may be concern that Jayasree K V D/o(L) Janaki K V, Neelima, Mannampuram, Nileschwaram., Nileschwaram Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Janaki K V D/o(L) Raman, Neelima, Mannampuram, Nileschwaram. who expired on 30-04-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Janaki K V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Jayasree K V	Sister	64
2	Valsala Stephen	Sister	55

No: B4/20465/2021

14-02-2022



Notice is hereby given to all to whom it may be concern that Veena T M W/o(L) Pradeep Kumar P K, Thekkumkara Madiyan House, Padinhattam Kozhuval, Nileschwaram., Nileschwaram Village, Hosdurg Taluk of Kasaragod District has filed a n application of a legal heirship certificate to produce before General in respect of the legal heirs of late Pradeep Kumar P K S/o(L) V O K Madhavan Nambiar, Thekkumkara Madiyan House, Padinhattam Kozhuval, Nileschwaram. who expired on 27-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Pradeep Kumar P K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Veena T M	Wife	47
2	Varun	Son	24
3	Anchana Pradeep	Daughter	19
4	Archana Pradeep	Daughter	19

No: B4/12776/2021

14-02-2022

Notice is hereby given to all to whom it may be concern that Kamalkshi T V D/o Krishnan Nair, Kannankai,Olat, Kodakkad., Kodakkad Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late Cheriya T V W/o(L) Krishnan Nair, Kannankai,Olat, Kodakkad. who expired on 25-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Cheriya T V. that it is proposed to issue a legal heirship certificate according to this to the applicant . General Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kamalakshi T V	Daughter	69

No: B4/3973/2019

14-02-2022

Notice is hereby given to all to whom it may be concern that T S Nasimudheen S/o(L) O A Suhara Beevi, Chirappuram,Perole., Perole Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late O A Suhara Beevi W/o(L) T A Shamshuddin, Chirappuram,Perole. who expired on 29-09-2018 and that it has been reported to this office that the persons named in the



scheduled below are the legal heirs of the said late O A Suhara Beevi. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the below said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	P P Meharban	Daughter	55
2	T S Nasimudheen	Son	53
3	P S Jasmin	Daughter	51
4	P S Jubayiriyath	Daughter	49

No: B4/9964/2021

14-02-2022

Notice is hereby given to all to whom it may be concern that Muhammed Kunhi N N S/o(L) M Abdul Kareem, Nedunkanda, Nileshwaram., Nileswaram Village, Hosdurg Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before General in respect of the legal heirs of late M Abdul Kareem S/o Muhammed Kunhi, Nedunkanda, Nileshwaram. who expired on 04-01-2002 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M Abdul Kareem. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of thebelow said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Hosdurg within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	N N Shreefa	Daughter	50
2	Abdul Samad N N	Son	47
3	N N Beefathima	Daughter	44
4	N N Rafeek	Son	41
5	Kunhayisha N N	Daughter	39
6	Muhammed Kunhi N N	Son	38
7	Bashariya N N	Daughter	34

